

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER


No. 639 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 29th June, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, Indore, is organizing 2 days "Mediation Refresher" programme on 06th and 7th July, 2015 at Indore.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate 5 in-service Judicial Officers from District Guna, Sehore, Mandla, Satna and Dhar and 1 retired Judicial Officer, whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 640 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 29th June, 2015


Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Dr. Mohammed Shamim, District & Sessions Judge, Guna.
2. Shri Shyam Kant Kulkarni, Principal Judge, Family Court, Sehore.
3. Shri Surendra Kumar Turkar, Principal Judge, Family Court, Mandla.
4. Shri Rajendra Prasad Gupt, I ADJ, Satna.
5. Smt. Savita Dubey, Special Judge (SC/ST) P.A. Act, Dhar.

With a direction to participate in the 2 days "Mediation Refresher" programme on 06th and 7th July, 2015 at Indore.

1. Shri Kishori Lal Borasi, retired ADJ, 102, Neer Nagar, Mayank Blue Water Park, Bicholi Hapsi, Indore. With a direction to participate in the 2 days "Mediation Refresher" programme on 06th and 7th July, 2015 at Indore.

3. District and Sessions Judge Guna / Sehore / Mandla / Satna / Dhar / Indore for information and necessary action.
 - o You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, MPSSA, Jabalpur for information and necessary action in reference to letter No. 769/2015, dated 15.06.2015.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


28.6.16

(VED PRAKASH)
REGISTRAR GENERAL

